

**MIZORAM**

81. Distt. Lunglei

97. Distt. Mathura

98. " Agra

**MEGHALAYA**

82. Distt. East Garo Hills

[English]

83. " West Garo Hills

**Housing Facilities For Pensioners**

84. " East Khasi Hills

2542. SHRI SUSHIL CHANDRA VARMA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

**NAGALAND**

85. Distt. Kohima

(a) whether there is any scheme for extending housing facilities to such all India Central and State Service cadre officers after retirement who have no houses of their own or of their dependents; and

**ORISSA**

86. Distt. Dhenkanal

(b) if so, the details thereof?

87. " Koraput

88. " Phulbani

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b). To promote greater access to housing for Central Government Employees of different Categories, an organisation namely, Central Government Employees Welfare Housing Organisation registered under the Societies Registration Act of 1860 has been set up by this Ministry. The Organisation is responsible for undertaking construction of houses at no-profit-no-loss basis for the Central Government Employees serving and/or retired, and for spouses of the deceased Central Government employees. The details regarding housing facilities for state service officers are not available.

89. " Balasore

90. " Kalahandi

**PUNJAB**

91. Distt. Patiala

**PONDICHERY**

92. Distt. Mahe

93. " Yanam

**RAJASTHAN**

94. Distt. Alwar

[Translation]

**Development of Ranthambore as Tourist Centre**

**UTTAR PRADESH**

95. Distt. Chamoli

2543. SHRI KUNJEE LAL: Will the MINISTER OF ENVIRONMENT AND FORESTS be pleased to state:

96. " Tehri Garhwal

(a) whether there is any scheme to develop Ranthambore, district Sawai Madhopur into a tourist centre;

(b) if so, the progress of work done so far under this scheme;

(c) the future plan envisaged in this regard;

(d) whether the Government are developing Ranthambore Tiger Project, if so, the steps taken thereon;

(e) the future plan envisaged in this regard;

(f) whether any assistance is being sought from some foreign institutions therefor; and

(g) if so, the details thereof?

THE MINISTER OF STATE FOR MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) No, Sir.

(b) and (c). Do not arise.

(d) Government is developing Ranthambore Tiger Project. The current management plan includes provision for the following developmental activities:—

- (i) development of water resources, to improve wildlife habitat;
- (ii) development of infrastructure to improve protection of wildlife habitat;
- (iii) eco development of the buffer area for sustained multiple use;
- (iv) establishment of veterinary units to improve the live stock condition in the surrounding villages;

(v) development of fuelwood plots;

(vi) shifting of remaining 4 villages;

Work has been initiated in the above development activities.

(e) the future plan envisages:

(i) eco development works in 11,000 hectare area. This will include developing of pasture land & water retention structures;

(ii) fuelwood lots over 1300 hectare area;

(iii) developing of network of check posts;

(iv) developing of water resources in the core as well as in the buffer by developing anicuts and ponds;

(v) developing communication facilities;

(f) No, Sir.

(g) Does not arise.

#### **Hockey Tournament in the Memory of Dhyan Chand**

2544. SHRI VISHWANATH SHARMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government propose to hold an annual Hockey tournament of international standard in the memory of World's greatest hockey player Padmavibhushan Dhyan Chand; and

(b) if not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF YOUTH AFFAIRS AND SPORTS AND THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT (KUMARI MAMATA BANERJEE): (a) and (b). There is no such